## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/09/2017 AT 02.30 PM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/112/2016

NAME OF THE PETITIONER(S)

: K. M. Veluthas & another

NAME OF THE RESPONDENT(S)

: M/s Lawrence Wood Industries Limited & another

UNDER SECTION

: 397/398, 247 & 402

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. My Lakshmi Subranai. 2. S. PRAVEEN KUMAR

For 2nd Respondent

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## **ORDER**

Counsel for petitioner present. Counsel for R2 present. Counsel for petitioner filed additional rejoinder and served a copy of the same to the other side. Counsel for R2 sought time to reply in regard to the additional rejoinder. Time extended at request of R2. Put up on 20.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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